

DIVISION BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/199(KB)2022
IN
C.A.(CAA)/107(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	MANIKARAN POWER SYSTEMS LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr.Rohit Kumar Keshri,Adv.] For the petitioner
Mr.K.Goel,Adv.]
Mr.Ankit Chaurasia,Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing .
2. Post the matter on **26/06/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)